

**HIGH COURT OF JHARKHAND, RANCHI**

**OFFICE ORDER NO. 04 /APPTT.**

**DATED 28, 2, 2017**

Consequent upon superannuation of Sri Rabindra Prasad Singh, Assistant Registrar (Non-Judicial) on 28.02.2017, Hon'ble the Chief Justice, exercising the powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, has been pleased to re-allocate the works/duties of Sri Rabindra Prasad Singh to Sri Sushil Kumar Mishra, Assistant Registrar (Non-Judicial) in addition to his present assignment/duties, in the following manner with immediate effect:-

Sl. No.	Name of the Officer with designation	Name of Section/s allocated
01.	Sri Sushil Kumar Mishra, Assistant Registrar (Non-Judicial)	Criminal Sections (B.A. / A.B.A. / Cr. M.P.) <b>As additional Charge</b> L.P.A. & C.R. and its Disposal Section He will also look after the duty with regard to reading each and every order/judgment passed by court and taking steps for their compliance of the aforesaid/concerned sections.

Accordingly, the Office Orders issued earlier in above regard stand modified to the above extent only.

By order of the Court,  
Sd/- Anil Kumar Choudhary  
Registrar General

**Memo No. 946 /Apptt.**

**dated Ranchi, the 28.02, 2017**

Copy forwarded to the Office of the Registrar General/ the Registrar (Administration) / the Registrar (Vigilance) / the Registrar (Establishment) / Secretary to Hon'ble the Chief Justice/ the P.P.S. /c to Hon'ble the Chief Justice/ the CPC, e-Court's Project /c / All the Joint Registrars / the Deputy Registrar (Protocol) / All the Deputy Registrars /Incharge P.As' Section / All the Assistant Registrars including A.R.-cum-Court Officer / Incharge Court Masters' Section / Stamp Reporter / All the Section Officers / Oath Commissioner..... High Court of Jharkhand, Ranchi and Officer concerned for information and needful.

  
28.02.2017  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**OFFICE ORDER NO. 05 /APPTT.**

**DATED 28.02, 2017**

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, Hon'ble the Acting Chief Justice has been pleased to re-designate the Assistant Registrars (Non-Judicial) of the court, in order to their seniority, in the following manner w.e.f. 01.03.2017 :-

Sl. No.	Name of the Officer	Modified designation of the Officers
01.	Sri Animesh Narayan Das	Assistant Registrar (Non-Judicial) -I
02.	Sri Mithilesh Kumar	Assistant Registrar (Non-Judicial) -II
03.	Sri Govind Kumar	Assistant Registrar (Non-Judicial) -III
04.	Sri Sushil Kumar Mishra	Assistant Registrar (Non-Judicial) -IV
05.	Sri Ganesh Jha	Assistant Registrar (Non-Judicial) -V
06.	Sri Santosh Kumar Agrawal	Assistant Registrar (Non-Judicial) -VI
07.	Sri Chandra Shekhar Jha	Assistant Registrar (Non-Judicial) -VII
08.	Sri Wadesh Karmali	Assistant Registrar (Non-Judicial) -VIII
09.	Sri Phuldeo Bhagat	Assistant Registrar (Non-Judicial) -IX
10.	Sri Ratan Kumar	Assistant Registrar (Non-Judicial) -X
11.	Sri Amod Kumar	Assistant Registrar (Non-Judicial) -XI
12.	Sri Jitendra Jha No. 1	Assistant Registrar (Non-Judicial) -XII
13.	Sri Srikant	Assistant Registrar (Non-Judicial) -XIII
14.	Sri Mithilesh Kumar Choudhary	Assistant Registrar (Non-Judicial) -XIV
15.	Sri Rajeeva Kumar Singh	Assistant Registrar (Non-Judicial) -XV
16.	Sri Sumit Mitra	Assistant Registrar (Non-Judicial) -XVI
17.	Sri Rajesh Kumar	Assistant Registrar (Non-Judicial) -XVII
18.	Sri Binay Kumar Singh	Assistant Registrar (Non-Judicial) -XVIII
19.	Sri Budhanath Baittha	Assistant Registrar (Non-Judicial) -XIX
20.	Sri Manindra Kumar Pandey	Assistant Registrar (Non-Judicial) -XX
21.	Sri Dhananjay Kumar Shashi	Assistant Registrar (Non-Judicial) -XXI
22.	Sri Bhogendra Mishra	Assistant Registrar (Non-Judicial) -XXII
23.	Sri John Kerketta	Assistant Registrar (Non-Judicial) -XXIII
24.	Sri Kamlesh Kumar Sinha	Assistant Registrar (Non-Judicial) -XXIV
25.	Sri Sudarshan Aind	Assistant Registrar (Non-Judicial) -XXV
26.	Sri Braj Kishore Prasad	Assistant Registrar (Non-Judicial) -XXVI
27.	Sri Sudhir Prasad	Assistant Registrar (Non-Judicial) -XXVII
28.	Sri Tej Pratap Shukla	Assistant Registrar (Non-Judicial) -XXVIII
29.	Sri Indrajeet Kumar Sinha	Assistant Registrar (Non-Judicial) -XXIX
30.	Sri Santosh Kumar No.1	Assistant Registrar (Non-Judicial) -XXX
31.	Sri Pramod Kumar Ojha	Assistant Registrar (Non-Judicial) -XXXI
32.	Sri Navin Kumar Singh	Assistant Registrar (Non-Judicial) -XXXII

Accordingly, the Office Orders issued earlier in above regard stand modified to the above extent only.

By order of the Court,  
Sd/- Anil Kumar Choudhary  
Registrar General

A  
28.02.2017  
R.G.

Memo No. 947 /Apptt.

dated Ranchi, the 28.2, 2017

Copy forwarded to the Office of the Registrar General/ the Registrar (Administration) I/c / the Registrar (Vigilance) / the Registrar (Establishment) / Secretary to Hon'ble the Chief Justice/ the P.P.S. I/c to Hon'ble the Chief Justice/ the CPC, e-Court's Project I/c / All the Joint Registrars / the Deputy Registrar (Protocol) / All the Deputy Registrars /Incharge P.As' Section / All the Assistant Registrars including A.R.-cum-Court Officer / Incharge Court Masters' Section / Stamp Reporter / All the Section Officers / Oath Commissioner..... High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

  
28.02.2017  
Registrar General